

**Closure Report No. 432/2019  
CBI Vs. Sanjeev Kumar**

29.08.2020

**Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.**

**Sh. H. S. Jangir, Insp. CBI, EO-II,**

**The matter was tried to be taken through VC, but due to various technical glitches proceedings could not take place through VC.**

**In the end, the matter was taken up through tele-conferencing.**

Case diary is stated to have been supplied physically as well as electronically.

Ld. Sr. PP submits that queries regarding the order dated 18.08.2020 have been pointed out to the department. He further submits that ten days' time may be granted to file written synopsis.

Let the written synopsis alongwith the annexures be filed within ten days.

**List for orders on 19.09.2020 at 04.00 PM.**

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/29.08.2020